


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.08.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)No.211/9/HDB/2018
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Caravan Roadways Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sai Thota			
Present on behalf of Milind G Ghokhale		9849753382	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai	}	9908888234	
Kopal Sharraf		avinash@desai.law offices.com	

**ORDER**

Learned counsel Mr.Sai Thota present on behalf of Mr.Milind G Ghokhale for Petitioner. Learned counsel Mr. Avinash Desai and Ms.Kopal Sharraf present for Respondent.

Petitioner not filed rejoinder.

At request of Petitioner counsel, list the matter on 27.09.2018.

  
MEMBER JUDICIAL